

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/6924/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Presiding officer, MACT No. 2
Kamrup(M), Guwahati.

Dated Guwahati, the 20th December, 2021.

Sub:- **Casual leave, Restricted holiday with station leave permission.**

Ref:- Your letter No. MACTK-2/4025/21 dated 18.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted holiday on 24.12.2021 and casual leave for three days from 27.12.2021 to 29.12.2021, along with head quarter leave permission, with the official vehicle, at own cost, from the morning of 24.12.2021 till the morning of 30.12.2021.** The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in her absence the Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/6925-6927/A, dated , 20-12-2021

Copy to:

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Member, MACT No. 3, Kamrup(M), Guwahati
3. ✓ The Project Manager, Gauhati High Court

Sd/- 20/12/21
JT.REGISTRAR (VIGILANCE)
Rab